CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. NO. 607 OF 2009

Monday, this the 25th day of October, 2010

CORAM:

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Sanjeeb Kumar Patjoshi, IPS Managing Director Kerala Milk Federation Milma Bhawan, Pattom, Kerala Thiruvananthapuram – 695 009

Applicant

(By Advocate Mr. P.K.Manoj Kumar)

versus

- 1. Union of India represented by its Secretary to Government Public Grievances and Pension Department of Personnel and Training Government of India New Delhi
- 2. State of Kerala represented by the Chief Secretary Government of Kerala, Secretariat Thiruvananthapuram ...

Respondents

(By Advocate Mr. MVS Nampoothiry, ACGSC (R-1) Advocate Mr.N.K.Thankachan, GP (R-2))

The application having been heard on 25.10.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

Subsequent to the filing of the OA and on the basis of the interim order passed by this Tribunal, the applicant has already been promoted to the cadre of I.G. Hence the applicant does not want to proceed further with the OA. Recording the above submission, the OA stands closed. No order as to costs.

Dated, the 25th October, 2010.

K GEORGE JOSEPH ADMINISTRATIVE MEMBER

JUSTICE K.THANKAPPAN JUDICIAL MEMBER

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